

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 07.11.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Akshay Dave, Advocate	D.B. Civil Misc. Appeal No. 2375/2015 Raj Kumar Pal V/s Smt. Inderjeet Kaur	Mr. Pankaj Gupta	Mr. K.L. Chouhan
2	Mr. Manish Sidodia, Advocate	S.B. Civil Second Appeal No. 137/2014 Smt. Puri Bai V/s Shri Jain Swhetamber Sang	Mr. Amit Tatia	Mr. Rajesh Shah
3	Mr. Manal Lal Chandak, Advocate	S.B. Criminal Revision No. 1287/2015 Bajrang Lal V/s Rekha	Mr. Kaushal Gautam	Mr. Vineet Jain

**CAUSE LIST 08.11.2016**

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1	Dr. Pramila Acharya, Advocate	S.B. Criminal Revision Petition No. 286/2016 Kamledra Singh V/s Smt. Jyoti & Anr.	Mr. T.S. Champawat	Mr.G.H. Bhati

*Dheeraj Sh Sharma*  
8/11/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर ✓

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" Help The Needy -- Timely Help May Create History "